

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

C.P. (IB)/1377(KB)2020
IA(I.B.C)/2100(KB)2023, IA(I.B.C)/795(KB)2024,
IA(I.B.C)/1412(KB)2023, IA(I.B.C)/1196(KB)2023,
IA(I.B.C)/1082(KB)2023, IA(I.B.C)/1083(KB)2023

**CORAM: 1. HON'BLE MEMBER(J), SMT. BIDISHA BANERJEE
2. HON'BLE MEMBER(T), SHRI BALRAJ JOSHI**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 27TH JUNE 2024

IN THE MATTER OF	UCO BANK VS NANDINI IMPEX PRIVATE LIMITED
UNDER SECTION	IBC UNDER SEC 7

Appearances (via video conferencing/physically)

Mr. Jishnu Choudhury, Adv. : For Applicant in I.A. 1083/2023, IA 1082/2023
Mr. Ratul Das, Adv.
Ms. Rituparna Chatterjee, Adv.
Mr. Dibyendu Ghosh, Adv.

Ms. Tanusree Paul, Adv. : For CoC
Ms. Urmila Chakraborty, Adv.

Mr. Rishav Banerjee, Adv. : For RP
Mr. Saurav Jain, Adv.

Mr. Zeeshan Haque, Adv. : For SRA
Mr. Rajib Mullick, Adv.
Mr. Biswaroop Ghosh, Adv.

Mr. Shaunak Mitra, Adv. : For Applicant in IA 1412/2023
Mr. Aditya Karodia, Adv.
Mr. Dripto Majumder, Adv.
Ms. Suparna Sardar, Adv.

ORDER

1. Ld. Counsel for the parties present.
2. **IA(I.B.C)/2100(KB)2023, IA(I.B.C)/795(KB)2024**
 - i. Heard. **Reserved for orders .**
 - ii. Written notes of arguments be filed within one week.

3. Post all other IAs which are listed today on **7/08/2024**. In the meantime, pleadings be completed.

Balraj Joshi
Member (Technical)

Bidisha Banerjee
Member (Judicial)